

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 17 of 2012 &
I.A. No. 29 of 2012**

Dated : 14th March, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Ajmer Vidyut Vitran Nigam Ltd.

....Appellant (s)

Versus

Rajasthan Electricity Regulatory Commission

... Respondent (s)

Counsel for the Appellant (s) :

Mr. Shyam Moorjani

Counsel for the Respondent(s):

Mr. C.K. Rai &

Mr. R.C. Sharma (Rep.) for R.1

ORDER

Mr. C.K. Rai undertakes to file Vakalatnama on behalf of the Commission. It is represented that the Respondent No.2 has been served but no body has entered appearance on his behalf.

Post the matter on **16.04.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/sm